



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 03.00 PM ON 29-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/932/IB/2018
NAME OF THE PETITIONER(S) : NAPC LTD
NAME OF THE RESPONDENT(S) : BGR ENERGY SYSTEMS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	VISHNU MOHAN	Counsel for Respondent / CP	
2.	S. KARTHIK	Counsel for the Petitioner	

(19)

CP/932/IB/2018

ORDER

Counsel representing both the parties are present. Counsel for Petitioner/Operational Creditor filed a memo stating that he is withdrawing the Petition and would like to take up the matter before the appropriate forum. Memo filed for withdrawing the Petition is taken on record.

In view of the submissions made, CP/932/IB/2018 is closed as withdrawn.

sd-
(S VIJAYARAGHAVAN)
Member (Technical)

sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr